

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO 32

Dated: Guwahati, the 23rd of May, 2022

Hon'ble the Chief Justice (Acting) has been pleased to direct that jail appeals received through District Legal Services Authorities may also be registered as Jail Appeals.

This Notification will come into force with immediate effect.

By Order,
Sd/- R. A. Tapadar,

REGISTRAR (JUDICIAL)

Memo No. HC. III - 07/2015/1693/G Dated 23rd of May, 2022.

Copy to:

1. The Registrar (Vig./Admin./Estt.), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
4. The District & Sessions Judges, Assam.
5. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
6. The Member Secretary, Assam State Legal Services Authority, Guwahati
7. The Chairman, District Legal Services Authority.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh & Sikkim.
9. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
10. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Assistant Registrar, Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
17. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
19. The Court Master, Court No._____, Gauhati High Court, Guwahati.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
21. The Gauhati High Court Notice Board, (Old Block & New Block).

R. A. Tapadar
23.05.22

REGISTRAR (JUDICIAL)